

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CP No. 368(ND) 2017

CORAM:

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.12.2017

NAME OF THE COMPANY: Sh. Sanjay Kumar Mittal Vs. Shri Vinod Kumar Sharma & Ors

SECTION OF THE COMPANIES ACT: 241-242

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner (s): Counsel for the Petitioner.

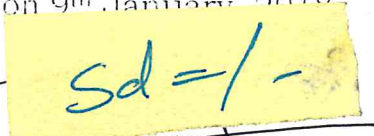
For the Respondent (s): None

ORDER

Report has been filed by the Bench Officer that there is no compliance of depositing the required documents with him.

Court Notice be issued to the Respondent to be present before the Court

on 9th January 2018.



(S. K. Mohapatra)
Member (T)



(Ina Malhotra)
Member (J)